



\$~19 to 226 except 76, 240 to 243, 247 & 248

IN THE HIGH COURT OF DELHI AT NEW DELHI 19 W.P.(C) 6082/2022 +G.D. GOENKA PUBLIC SCHOOL, ROHINI Petitioner Mr. Kamal Gupta, Mr. Sparsh Through: Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Gautam Narayan, ASC, GNCTD Through: with Mr. Aditya Nair, Adv. Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE. 20 W.P.(C) 207/2021 & CM APPL.561/2021 + NUTAN VIDYA MANDIR SENIOR SECONDARY SCHOOL Petitioner Through: Mr.Sumit Kumar Khatri with Ms.Priya, Advocates. versus THE GOVT OF NCT OF DELHI & ANR. Respondents Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Ms. Savita Sethi Advocate for DOE. 21 W.P.(C) 1875/2021 & CM APPLs.5446/2021, 10413/2021 CAMBRIDGE FOUNDATION SCHOOL Petitioner

Through:

Meena,

Utkarsha

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Advocates.

Mr. Pramod Gupta with Ms. Poonam,

Srivastava,

Ms.

Himanshi





versus

DIRECTORATE OF EDUCATION Respondent
Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

22

+ W.P.(C) 10573/2021 & CM APPL. 32609/2021

VISHWA BHARTI PUBLIC SCHOOL Petitioner

Through: Mr. Shekhar Dasi & Mr. Ayush Dasi,

Advocates.

versus

DIRECTOR OF EDUCATION & ORS. Respondents

Through: Mr. Gautam Narayan, ASC, GNCTD

with Mr. Aditya Nair, Adv..

23

+ W.P.(C) 13728/2021, CM APPL. 43378/2021

ST. MARY S SCHOOL Petitioner

Through: Mr. Sudesh Kumar with Ms.Romy

Chako, Advocates.

versus

GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr.Sameer Vashisht, ASC for

GNCTD with Ms.Sanjana Nangia,

Advocate.

24

+ W.P.(C) 13914/2021, CM APPL. 43916/2021

NOTRE DAME SCHOOL Petitioner

Through: Mr. Sudesh Kumar with Ms.Romy

Chako, Advocates.

Mr. Nimish Chib & Mr. Sanjeev

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Kumar Jha, Advocates.

versus

GOVT OF NCT OF DELHI Respondent

Through: Mr.Gautam Narayan, ASC with

Ms. Asmita Singh, Advocate for DOE.

25

+ W.P.(C) 822/2020

JAIN BHARTI MODEL SCHOOL Petitioner

Through: Ms. Nidhi Gupta with Mr. Akhilesh

Kumar, Advocate.

versus

DIRECTORATE OF EDUCATION

OLD SECRETARIAT BUILDING Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

26

+ W.P.(C) 1942/2020 & CM APPL.6801/2020

SPRING BALES PUBLIC SR. SEC. SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

..... Respondent

Advocate for DOE.

27

W.P.(C) 3476/2020 & CM APPL.12337/2020

QUEEN'S CONVENT SCHOOL Petitioner

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

Through:

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DIRECTORATE OF EDUCATION Respondent

> Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

28

W.P.(C) 6337/2020 & CM APPL. 22496/2020 +MANAVA BHARATI INDIA INTERNATIONAL SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC with

Ms. Asmita Singh, Advocate for DOE.

29

+W.P.(C) 6571/2020 & CM APPL.22963/2020

GENERAL RAJ S SCHOOL AND ANR & ANR. Petitioners

Through: Mr. Vedanta Varma, Mr. Vibhor

Kush and Mr. Shubhankar Coudhary,

Advocates

versus

GOVT OF NCT OF DELHI

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat

Gupta, Advocates.

30

W.P.(C) 7231/2020 +

THE FRANK ANTHONY PUBLIC

SCHOOL & ANR.

..... Petitioners

Through: Mr. Vedanta Varma with Mr. Vibhor

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Kush, Mr.Akhil Kumar Gola and Mr.Shubhankar, Advocates.

versus

GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr.Arun Panwar, Advocate for

Mr.Santosh Kumar Tripathi, standing counsel for GNCTD along with Mr.Siddharth Krishna Dwivedi, Mr.Aditya S. Jadhav, Mr.Pradyumn Rao and Ms.Savita Sethi, Advocates.

31

+ W.P.(C) 10275/2020 & CM APPLs.32529-530/2020

ARMY PUBLIC SCHOOL DHAULA KUAN Petitioner

Through: Mr. R. Balasubramaniam, Sr.

Advocate with Mr.Santosh Kumar Pandey and Ms. Sujatha, Advocates.

versus

GOVERNMENT OF NCT DELHI Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

32

+ W.P.(C) 42/2019

SPRINGDALES SCHOOL Petitioner

Through: Ms.Diya Kapur, Adv.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.





W.P.(C) 1430/2019 & CM APPL. 6559/2019 + APEEJAY SCHOOL

..... Petitioner

Through:

Mr. H. L. Tiku, Sr. Advocate with

Ms. Yashmeet Kaur and Mr. Akshav

Singh, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

34

W.P.(C) 1543/2019 & CM APPL. 7127/2019 +

PANACEA NATIONAL PUBLIC SCHOOL

..... Petitioner

Mr. Nimish Chib Through:

Mr.Sanjeev &

Kumar Jha, Advocates.

Mr. Pramod Gupta with Ms. Poonam, Himanshi Meena, Ms. & Ms.

Utkarsha Srivastava. Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

35

W.P.(C) 1588/2019 & CM APPL. 7324/2019

SARASWATI MODEL SCHOOL

..... Petitioner

Through:

Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr.Santosh Kumar

Tripathi,

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat

Gupta, Advocates.

36

W.P.(C) 2495/2019 +

FLORENCE PUBLIC SCHOOL

..... Petitioner

Mr. Nimish Chib & Mr.Sanjeev Through:

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Tripathi, Mr.Santosh Kumar SC **GNCTD** with (Civil). Mr. Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat

Gupta, Advocates.

37

+ W.P.(C) 3114/2019

R. M. CONVENT SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Ms. Hetu Arora Sethi, ASC GNCTD with Mr. Arjun Basra, Advocate for

DOE.

Mr.Santosh Kumar Tripathi, (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

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+ W.P.(C) 3120/2019

SAINT RAMAN SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar

Tripathi, SC (Civil) GNCTD with Ms.

Savita Sethi, Advocate for DOE.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

39

+ W.P.(C) 7710/2019

ASTER PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

40

W.P.(C) 8989/2019 & CM APPL. 50778/2019

MAMTA MODERN SR. SEC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

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DIRECTORATE OF EDUCATION Respondent Tripathi, Through: Mr.Santosh Kumar (Civil). **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.. Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. 41 W.P.(C) 8994/2019 & CM APPL. 50903/2019 +LAXMI PUBLIC SCHOOL Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. 42 +W.P.(C) 9111/2019 MOUNT ABU PUBLIC SCHOOL Petitioner Through: Mr. Pramod Gupta with Ms. Poonam, Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Anuj Aggarwal, ASC GNCTD Through: with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. 43 W.P.(C) 11439/2019 & CM APPL. 47031/2019, CM APPL.

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..... Petitioner

Mr.Kamal Gupta with Mr.Sparsh

Aggarwal, Advocates.

+

47032/2019

SUMERMAL JAIN PUBLIC SCHOOL

Through:





versus

DIRECTORATE OF EDUCATION Respondent Mr. Anuj Aggarwal, ASC GNCTD Through: with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. 44 W.P.(C) 12361/2019, CM APPL. 50590/2019 +SACHDEVA PUBLIC SCHOOL, ROHINI Petitioner Mr. Pramod Gupta with Ms. Poonam, Through: Himanshi Meena, Ms. Ms. Utkarsha Srivastava, Advocates. versus DIRECTORATE OF EDUCATION Respondent Mr. Anuj Aggarwal, ASC GNCTD Through: with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates. 45 +W.P.(C) 12616/2019 KALKA PUBLIC SCHOOL Petitioner Through: Mr. Nimish Chib & Mr.Sanjeev Kumar Jha, Advocates. versus DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF **DELHI** Respondent Mr. Santosh Kumar Tripathi, SC Through: (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE. 46

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..... Petitioner

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

W.P.(C) 12622/2019

JEEVAN PUBLIC SCHOOL

Through:

+





versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

47

+ W.P.(C) 12628/2019

BAL STHALI PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF

DELHI

..... Respondent

Through: Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

48

+ W.P.(C) 12654/2019, CM APPL. 51656/2019, CM APPL.

51657/2019

BHAI PARMANAND VIDYA MANDIR

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION GOVERNMENT OF NCT OF

DELHI

..... Respondent

Through: Mr. Anuj Aggarwal, ASC GNCTD

with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

49

+ W.P.(C) 12665/2019

DEV SAMAJ MODERN SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

50

+ W.P.(C) 12702/2019

ADARSH VIDYA NIKETAN Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

51

+ W.P.(C) 12703/2019

S D PUBLIC SECONDARY SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

Ms. Sweety Singh, Adv, DEO,

GNCTD.

52

+ W.P.(C) 12790/2019

DELHI INTERNATIONAL SECONDARY SCHOOL.... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus





DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

53

+ W.P.(C) 12798/2019

ST. MARK'S GLOBAL SCHOOL (EARLIER KNOWN AS BHANDARI MODERN PUBLIC SCHOOL) Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

54

+ W.P.(C) 13381/2019, CM APPL. 54313/2019

HAPPY SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

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W.P.(C) 527/2018 +

ARUN MODERN SR. SEC. PUBLIC SCHOOL

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi,

with (Civil). **GNCTD** Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Ms.Sheenu Priya and Mr.Sudhir Kumar Shukla, Advocate with Mr.Rishikesh Kumar for the DEO.

56

W.P.(C) 532/2018

BAL NIKETAN PUBLIC SCHOOL

..... Petitioner

Mr. Nimish Chib & Mr. Sanjeev Through:

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF **DELHI**

..... Respondent

Tripathi, Through: Mr.Santosh Kumar

> (Civil), **GNCTD** with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

57

W.P.(C) 533/2018

ANGLO INDIAN PUBLIC SCHOOL

..... Petitioner

Mr. Nimish Chib & Mr. Sanjeev Through:

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Bhagvan Swarup Shukla, CGSC

with Mr. Kamaldeep, Advocate for

UOI.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

58

+ W.P.(C) 1642/2018

THE INDIAN SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Ms. Moksha Sharma for Mr. Jawahar

Raja, ASC(Civil), GNCTD.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

59

+ W.P.(C) 2089/2018

SHAHEED BISHEN SINGH MEMORIAL SENIOR SECONDARY SCHOOL Petitioner

Through: Ms Rambha Singh, Advocate.

versus

DIRECTORATE OF EDUCATION AND ANR. Respondents Through: Mr.Santosh Kumar Tripathi, SC

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

60

+ W.P.(C) 2742/2018

AADHARSHILA VIDYA PEECH Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

61

+ W.P.(C) 5904/2018

SALWAN PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

62

+ W.P.(C) 6217/2018, CM APPL. 24000/2018

RISHABH PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

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Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, S

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

63

+ W.P.(C) 6275/2018, CM APPL. 24210/2018

NEW GREEN FIELD SCHOOL Petitioner

Through: Mr. Pranav Rishi and Mr. Anith

Johnson, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Respondent

Through: Ms. Moksha Sharma for Mr. Jawahar

Raja, ASC(Civil), GNCTD.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

64

+ W.P.(C) 6289/2018, CM APPL. 24231/2018

NEW GREEN FIELD SCHOOL

..... Petitioner

Through: Mr. Pranav Rishi and Mr. Anith

Johnson, Advocates.

versus

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF

DELHI

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

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+ W.P.(C) 6845/2018, CM APPL. 26005/2018, CM APPL. 47449/2018 ST. MARK'S SENIOR SECONDARY PUBLIC SCHOOL JANAN PURI AND ORS Petitioners

Through: Ms. Avantika Manohar, Advocates.

Mr. Vedanta Varma, Mr. Vibhor Kush and Mr. Shubhankar Coudhary,

Advocates

versus

GOVT. OF NCT OF DELHI

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates..

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

66

+ W.P.(C) 6965/2018, CM APPL. 28406/2018

APEEJAY SCHOOL

Through: Mr. H. L. Tiku, Sr. Advocate with

Ms. Yashmeet Kaur and Mr. Akshay

Singh, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

..... Petitioner

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun

Panwar and Mr.Siddharth K.Dwivedi.

Advocates.

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

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+ W.P.(C) 6978/2018

HAPPY ENGLISH SCHOOL (NO. 2)

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

68

+ W.P.(C) 6992/2018

SACHDEVA PUBLIC SCHOOL, PITAMPURA Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Ms. Sweety Singh, Adv, DEO,

GNCTD.

69

+ W.P.(C) 6993/2018

NALANDA MODERN PUBLIC SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Divyam Nandrajog, GNCTD

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Panel Counsel with Mr. Jasneet Jolly, Advocate for Directorate of Education.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr. V.K. Dahiya, L.A. for DOE. Ms. Kanchan Pandey, Legal Assistant for DOE, GNCTD.

..... Petitioner

70

+ W.P.(C) 9098/2018, CM APPL. 35118/2018 AMITY INTERNATIONAL SCHOOL

> Through: Mr. Amitesh Kumar, Ms. Binisa Mohanty and Ms. Priti Kumari,

> > Advocates.

versus

DIRECTORATE OF EDUCATION AND ANR. Respondents

Through: Ms. Moksha Sharma for Mr. Jawahar Raja, ASC(Civil), GNCTD for R-1 &

R-2.

71

W.P.(C) 11752/2018, CM APPL. 45522/2018, CM APPL. 45523/2018

NAVJEEVAN ADARSH PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

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Bansal, Advocates.

72

+ W.P.(C) 11855/2018, CM APPL. 45920/2018

PRESIDIUM SCHOOL, ASHOK VIHAR Petitioner

Through: Mr. Suman Malhotra & Mr. Saatwik

Malhotra, Advocates.

Mr. Ravi Chawla with Mr. Ameesh

Kumar Upadhyay

versus

GOVT. OF N.C.T OF DELHI Respondent

Through: Ms. Moksha Sharma for Mr. Jawahar

Raja, ASC(Civil), GNCTD.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

73

+ W.P.(C) 13673/2018 ST. MARK'S GIRLS SENIOR SECONDARY SCHOOL

..... Petitioner

Through: Ms. Awantika Mandhar, Advocate.

versus

GOVT. OF NCT OF DELHI

..... Respondent

Through: Ms. Moksha Sharma for Mr. Jawahar

Raja, ASC(Civil), GNCTD.

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.





+ W.P.(C) 4018/2017 & CM APPL. 17708/2017

..... Petitioner

MATER DEI SCHOOL

Mr. Sudesh Kumar with Ms.Romy

Chako, Advocates.

versus

Through:

GNCT OF DELHI AND ORS.

..... Respondents

Through:

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

75

+ W.P.(C) 5221/2017 & CM APPL. 4786/2018

BHARTIYA VIDYA BHAVAN MEHTA VIDYALAYA

..... Petitioner

Through: Mr. Anil Kher, Sr. Adv. with Mr.

Kunal Kher, Adv.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondents

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Ms. Astha Gupta, Advocate for

GNCTD

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+ W.P.(C) 5270/2017

SANSKRITI SCHOOL Petitioner

Through: Mr.Srijan Sinha, Mr.Parul Dhruvey

and Mr.Naveen Soni, Advocates

versus

DIRECTORATE OF EDUCATION (ACT-1 BRANCH)

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

78

+ W.P.(C) 5288/2017

SETH BHAGWAN DASS SENIOR SECONDARY PUBLIC

SCHOOL & ANR.

..... Petitioner

Through: Mr.Ankit Jain and Mr.Abhay P.Singh,

Advocates

versus

GOVT OF NCT AND ORS. Respondents

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

79

+ W.P.(C) 5313/2017

MANAV MANGAL PUBLIC SCHOOL Petitioner

Through: Mr. S.C. Rana, Advocate.

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versus

DIRECTOR OF EDUCATION

..... Respondent

Through:

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

80

+ W.P.(C) 5314/2017 & CM APPL. 46025/2017 RAJ MODERN SENIOR SECONDARY PUBLIC SCHOOL

..... Petitioner

Through: Mr. S.C. Rana, Advocate.

versus

DIRECTOR OF EDUCATION

..... Respondent

Through:

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates..

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

81

+ W.P.(C) 5503/2017

RUKMANI DEVI JAIPURIA PUBLIC SCHOOL AND ANR

..... Petitioner

Through: Mr. Ravi Kr. Aggarwal, Advocate

versus

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GOVT. OF NCT OF DELHI & ANR.

..... Respondents

Through: Ms.Kanchan Pandey, Legal Assistant

for DOE, GNCTD

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates..

Mr. V.K. Dahiya, L.A. for DOE.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

82

+ W.P.(C) 5742/2017 DAV PUBLIC SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms. Asmita Singh, Advocate for

DOE.

83

+ W.P.(C) 5743/2017

BHARAT NATIONAL PUBLIC SCHOOL Petitioner

Through: Mr. B. C. Pandey & Mr. S.P. Kamrah

Advs.

versus

THE DIRECTOR OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

Advocate for DOE.

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+ W.P.(C) 5765/2017

UNIVERSAL PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

85

+ W.P.(C) 6162/2017

VASUNDHARA PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF

DELHI

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

86

+ W.P.(C) 6219/2017 & CM APPL. 9969/2019

DELHI PUBLIC SCHOOL AND ANR.

..... Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with

Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena,

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Advocates.

versus

GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

87

+ W.P.(C) 6248/2017

HOLY HEART PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

88

+ W.P.(C) 6255/2017

HAPPY CHILD MODEL SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

89

W.P.(C) 6257/2017 +

> JESUS AND MARRY PUBLIC SCHOOL Petitioner

> > Mr. Pramod Gupta with Ms. Poonam, Through:

Himanshi Meena. Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

> Mr.Gautam Narayan, ASC, GNCTD Through:

> > with Ms.Asmita Singh, Advocate for

DOE.

90

+ W.P.(C) 6258/2017

> PUJA CONVENT SCHOOL Petitioner

> > Through: Mr. Pramod Gupta with Ms. Poonam,

> > > Meena. Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

> Mr.Gautam Narayan, ASC, GNCTD Through:

> > with Ms.Asmita Singh, Advocate for

DOE.

91

W.P.(C) 6356/2017 +

> NEW BAL VAISHALI PUBLIC SCHOOL Petitioner

> > Mr. Nimish Chib & Mr.Sanjeev Through:

> > > Kumar Jha, Advocates.

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versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

92

+ W.P.(C) 6366/2017

NEW NALANDA PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

93

+ W.P.(C) 6372/2017

MIDFIELDS SENIOR SECONDARY SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita Sethi

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Advocate for DOE.

94

+ W.P.(C) 6426/2017

VIDYA MEMORIAL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates..

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

95

+ W.P.(C) 6443/2017

HEERA LAL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

96

+ W.P.(C) 6445/2017

BAL VAISHALI PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

97

+ W.P.(C) 6627/2017

DELHI PUBLIC SCHOOL DWARKA AND ANR. Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with

Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena,

Advocates.

versus

GOVT OF NCT OF DELHI AND ANR Respondents

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

98

+ W.P.(C) 6647/2017

DELHI PUBLIC SCHOOL VASANT KUNJ & ANR. Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with

Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena,

Advocates.

versus

GOVT. OF NCT OF DELHI & ANR

..... Respondents

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

99

+ W.P.(C) 6676/2017

DELHI PUBLIC SCHOOL AND ANR. Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with





Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena, Advocates.

versus

GOVT OF NCT OF DELHI AND ANR. Respondents

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

100

+ W.P.(C) 6713/2017

NATIONAL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

101

+ W.P.(C) 6764/2017

THE ADARSH MODEL SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun

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Panwar and Mr.Siddharth K.Dwivedi, Advocates. Mr.Rishikesh Kumar, ASC, GNCTD with Ms.Sheenu Priya Advs.

102

+ W.P.(C) 6765/2017

CH BALDEV SINGH MODEL SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

103

+ W.P.(C) 6772/2017

SPRING MEADOWS PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms. Asmita Singh, Advocate for

DOE.

104

+ W.P.(C) 6806/2017

B M BHARTI MODEL SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

105

+ W.P.(C) 6810/2017

DEEP MODERN PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

106

+ W.P.(C) 6811/2017

GYANODAYA SENIOR SCONDARY PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

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+ W.P.(C) 6812/2017

KENNEDY PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms. Asmita Singh, Advocate for

DOE.

108

+ W.P.(C) 6813/2017

PIONEER KAMAL CONVENT SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocate.

109

+ W.P.(C) 6814/2017

KRISHNA MODEL SECONDARY SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

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(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

110

+ W.P.(C) 6817/2017

OSTEL PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

111

+ W.P.(C) 6818/2017

HIGH RISE PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Udit Malik, ASC for GNCTD.

112

+ W.P.(C) 6820/2017

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BSM PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Udit Malik, ASC for GNCTD.

113

+ W.P.(C) 6845/2017

N K BAGRODIA PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

114

+ W.P.(C) 6850/2017

GURU TEG BAHADUR 3RD CENTENARY PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

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DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates..

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

115

+ W.P.(C) 6861/2017

MAHAVIR SR. MODEL SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Ms. Astha Gupta, Advocate for

GNCTD

116

+ W.P.(C) 6862/2017 & C.M.12387/2020

KAMAL PUBLIC SR SECONDARY SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun

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Panwar and Mr.Siddharth K.Dwivedi, Advocates.

Mr. Shadan Farasat, ASC GNCTD with Ms. Hafsa Khan and Mr. Bharat Gupta, Advocates.

117

W.P.(C) 7777/2009, CM APPL. 5957/2018 & CM APPL. 23567/2018
 DELHI ABHIKBHAVAK MAHASANGH & ORS..... Petitioners

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

Mr. Ashok Agarwal with Mr. Kumar

Utkarsh and Mr. Manoj Kumar

Mr. Anurag Lokhotia, Mr. Udit

Dwivedi, Advs.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Ms. Savita Sethi, Advocate for DOE.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate. Ms.Diya Kapur, Advocate.

Mr. Nalin Kohli with Mr. Pramod Gupta, Ms. Manveen Sachdeva, Ms. Manisha Goel and Ms. Mahima Sekhawat, Advocates for respondent

No.3

Mr. Amit Sibal, Sr. Advocate with Mr.Pramod Gupta, Ms. Poonam Meena, Ms. Himanshi, Ms. Utkarsha Shrivastava, Advocates for Respondent no.3/Action Committee

for recognised unaided school. Mr.Vikrant N.Goyal, Adv. for R-4. Dr. S.S. Hooda, Mr. Aayushman





Aeron, Mr. Aditya Hooda and Mr. Ashutosh Kumar, Advocates for R-5. Mr. Sushil Kumar, OSD, Lit(Zone-IV), Directorate of Education.

118

+ W.P.(C) 6863/2017

NORTH DELHI PUBLIC SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRCTORATE OF EDUCATION

..... Respondent

Through:

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun

Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

119

+ W.P.(C) 6864/2017

MAHARAJA AGRASEN PUBLIC SCHOOL Petitioner

Through: Ms. Ritika Khanagwal, Ms. Anjana

Gosain and Ms. Shalini Nair,

Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr.Santosh Kumar Tripathi, SC (Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD Ms. Astha Gupta and Mr. Vimal Raj,

Advocates for R-2.

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+ W.P.(C) 6875/2017

NAVEEN PUBLIC SHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

121

+ W.P.(C) 6877/2017

CENTURY PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

122

+ W.P.(C) 6881/2017

JAIN BHARATI MRIGAVATI VIDYALAYA & ANR

..... Petitioner

Through: Mr. Atul Jain with Mr. Shikher Badial,

Advocates.

versus

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DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr.Ripin Sood, Adv. for GNCTD.

123

+ W.P.(C) 6882/2017

ST FROEBEL SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr.Santosh Kumar Tripathi, SC

(Civil), GNCTD with Mr.Arun Panwar and Mr.Siddharth K.Dwivedi,

Advocates.

Mr. Udit Malik, ASC for GNCTD.

124

+ W.P.(C) 6884/2017

HOLY INNOCENTS PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

Ms. Sweety Singh, Adv, DEO,

GNCTD.





+ W.P.(C) 6885/2017

NORTH EX PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.

126

+ W.P.(C) 6886/2017

SHADLEY PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Sameer Vashisht, ASC for

GNCTD with Ms.Sanjana Nangia,

Advocate.

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

127

+ W.P.(C) 6887/2017

KSK ACADEMY Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

128

+ W.P.(C) 6888/2017

BAL VAISHALI MODEL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

129

+ W.P.(C) 6889/2017

JEEWAN PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

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+ W.P.(C) 6897/2017

NEW HOLY PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

131

+ W.P.(C) 6898/2017

BHARAT SHAKTI PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

132

+ W.P.(C) 6899/2017

G B M PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

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Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi,

Advocates and Mr. Rajiv Tanwar (LA

PSB)

133

+ W.P.(C) 7013/2017

NAV BHARTI PUBLIC SCHOOL AND ANR Petitioners

Through: Mr. Atul Jain with Mr. Shikher Badial,

Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms. Asmita Singh, Advocate for

DOE.

134

+ W.P.(C) 7018/2017

NAV BHARTI SR SEC SCHOOL AND ANR Petitioners

Through: Mr. Atul Jain with Mr. Shikher Badial,

Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. V.K. Dahiya, L.A. for DOE.





+ W.P.(C) 7043/2017

DELHI INTERNATIONAL PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Rishikesh Kumar, ASC with

Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

136

+ W.P.(C) 7044/2017 & CM 33924/2020

TAGORE PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Ms. Astha Gupta and Mr. Vimalraj, Advocate for respondent No.1.

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+ W.P.(C) 7047/2017 THE ADARSH SCHOOL

HE ADARSH SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms. Asmita Singh, Advocate for

DOE.

138

+ W.P.(C) 7079/2017

ST. VIVEKANAND SR. SECONDARY SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

139

+ W.P.(C) 7085/2017

BAL BHARATI PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

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versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

140

+ W.P.(C) 7089/2017

MAHARAJA AGARSAIN PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

141

+ W.P.(C) 7126/2017

RED ROSES PUBLIC SCHOOL Petitioner

Through: Mr. Uday Bedi, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

Sethi, Advocate for DOE.





+ W.P.(C) 7130/2017

HAPPY SENIOR SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

143

+ W.P.(C) 7169/2017 & CM APPL.38521/2017

DELHI PUBLIC SCHOOL MATHURA ROAD AND ANR

..... Petitioners

Through: Mr.Puneet Mittal, Sr.Adv. with

Mr.RP Singh, Ms. Sakshi Mendiratta, Mr. Mohit and Mr. Siddharth Saxena,

Advocates.

versus

GOVT OF NCT OF DELHI AND ANR Respondents

Through: Mr. Siddharth Kaushik Advocate.

Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for

DOE.

144

+ W.P.(C) 7188/2017

BHAI JOGA SINGH PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

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Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

145

+ W.P.(C) 7194/2017

ADASH PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

146

+ W.P.(C) 7231/2017

MODERN ERA CONVENT Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi,

Advocates and Mr. Rajiv Tanwar (LA

PSB)





+ W.P.(C) 7232/2017 JOHNS SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECOTRATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

148

+ W.P.(C) 7233/2017

ADARSH PUBLIC SCHOOL, VIKAS PURI

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

.... Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

149

+ W.P.(C) 7247/2017

MANAV STHALI

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms.

Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

150

+ W.P.(C) 7255/2017

BHATNAGAR INTERNATIONAL SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Ms. Savita

..... Petitioner

Sethi, Advocate for DOE.

151

+ W.P.(C) 7269/2017

S D PUBLIC SCHOOL

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

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+ W.P.(C) 7298/2017

THE CAMBRIDGE INTERNATIONAL SCHOOL Petitioner

Through: Mr. Anand Yadav, Advocate.

versus

GOVERNMENT OF NCT OF DELHI & ANR Respondents

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

153

+ W.P.(C) 7304/2017

INDRAPRASTHA INTERNATIONAL SCHOOL DWARKA

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

154

+ W.P.(C) 7311/2017

AGNEL CHARITIES (ANGEL SEWA SANGH) & ANR

..... Petitioners

Through: Mr. M. Tarique Siddiqui with Mohd.

Nauman and Mr.Manish Gusain and Ms. Jyotsna Bhardwaj, Advocates.

versus

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DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

155

+ W.P.(C) 7327/2017

R.D. RAJPAL SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

156

+ W.P.(C) 7328/2017

SAAI MEMORIAL GIRLS SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

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+ W.P.(C) 7329/2017

INDRAPRASHTA WORLD SCHOOL

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

..... Petitioner

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

158

+ W.P.(C) 7333/2017

JINVANI BHARTI PUBLIC SCHOOL Petitioner

Through: Mr. Onkar Prasad, Advocate.

versus

DIRECTORATE OF EDUCATION AND ORS Respondents

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

159

+ W.P.(C) 7375/2017

PUNEET PUBLIC SCHOOL Petitioner

Through: Mr. Ayush Sharma, Advocates.

versus

THE GOVT OF NCT OF DELHI AND ANR Respondents

Through: Mr. Santosh Kumar Tripathi, SC

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Udit Malik, ASC GNCTD.

160

+ W.P.(C) 7443/2017

GAGAN BHARTI SR. SEC. PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Re

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

161

+ W.P.(C) 7444/2017

DELHI INTERNATIONAL SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.





+ W.P.(C) 7829/2017

ST. PRAYAG PUBLIC SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

163

+ W.P.(C) 7830/2017

MAXFORT SCHOOL

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

164

+ W.P.(C) 7831/2017

BIRLA VIDYA NIKETAN

..... Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

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Agarwal, Ms. Sonakshi & Mr. Ryan Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

165

+ W.P.(C) 7832/2017

BAL MANDIR PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

166

+ W.P.(C) 7858/2017

ST. SOPHIAS SR. SECONDARY SCHOOL Petitioner

Through: Mr. Siddharth Bambha and Mr.

Chirag Ahluwalia, Advocates.

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versus

DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI & ANR Respondents

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

167

+ W.P.(C) 7860/2017

SAVITI PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

168

+ W.P.(C) 7901/2017

LOVELY PUBLIC SR. SEC. SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVERNMENT OF NCT OF

DELHI Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD

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with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

169

+ W.P.(C) 7918/2017

CONVENT OF GAGAN BHARTI Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

170

+ W.P.(C) 7919/2017

MD MEMORIAL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

171

+ W.P.(C) 7947/2017

HOLY CONVENT SENIOR SECONDARY SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

172

+ W.P.(C) 8097/2017

NAV GIAN DEEP PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

173

+ W.P.(C) 8102/2017

GOLDEN VALLEY SENIOR SECONDARY PUBLIC SCHOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

174

+ W.P.(C) 8132/2017

HOLY CONVENT SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

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DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

175

+ W.P.(C) 8193/2017

MODERN PUBLIC SCHOOL

..... Petitioner

Through:

Mr. B. C. Pandey, Adv. with Mr. Puneet Batra and Mr. Mohit

Bhaudari, Advs.

versus

THE DIRECTOR OF EDUCATION

..... Respondent

Through:

Mr.Gautam Narayan, ASC, GNCTD with Ms.Asmita Singh, Advocate for

DOE.

176

+ W.P.(C) 8250/2017

GYAN BHARTI SCHOOL

..... Petitioner

Through:

Mr. Rohit Gupta and Ms. Avani

Verma, Advocate.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

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+ W.P.(C) 8349/2017

RICH HARVEST PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

178

+ W.P.(C) 8358/2017

SHIVANI PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal Sharma, Advocates.

179

+ W.P.(C) 8393/2017

SHRI RAM SHIKSHA MANDIR, JINDPUR Petitioner

Through:

Mr. Parvindu Chauhan, Mr. Sushil Dixit and Mr. Mohit Kumar,

Advocate.

Mr. Sushil Dixit and Mr. Parvinder

Chauhan, Advs.

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versus

DIRECTOR OF EDUCATION GOVERNMENT OF NCT OF DELHI Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

Mr. Parvinder Chauhan with

Mr. Sushil Dixit, Advocates.

180

+ W.P.(C) 8415/2017

MATA SHIV DEVI PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

181

+ W.P.(C) 8429/2017

ABHINAV PUBLIC SCHOOL

..... Petitioner

Through: Mr. Puneet Saini, Advocate.

versus

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DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

182

+ W.P.(C) 8434/2017 & CM APPL.42148/2017

SEVTI DEVI MEMORIAL SR. SECONDARY VIDYA MANDIR

..... Petitioner

Through:

Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

183

+ W.P.(C) 8445/2017

NATIONAL VICTOR PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

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PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.
Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

184

+ W.P.(C) 8453/2017

SAM INTERANTIONAL SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

185

+ W.P.(C) 8477/2017

NATIONAL VICTOR PUBLIC SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.





+ W.P.(C) 8488/2017

GREENWAY MODERN SR. SEC. SCHOOL Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Ms. Mehak Nakr, ASC, (Civil)

GNCTD.

187

+ W.P.(C) 8501/2017

TAGOR MODERN PUBLIC SCHOOL Petitioner

Through: Mr. Kamal Gupta, Mr. Sparsh

Agarwal, Ms. Sonakshi & Mr. Ryan

Sinha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

188

+ W.P.(C) 8573/2017

TINU PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr.Gautam Narayan, ASC, GNCTD

with Ms.Asmita Singh, Advocate for

DOE.

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+ W.P.(C) 8617/2017

G.L.T. SARASWATI BAL MANDIR & ANR Petitioners

Through: Mr. Rakesh Mahajan, Advocate.

versus

GOVT. OF NCT OF DELHI & ANR

..... Respondents

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

190

+ W.P.(C) 8631/2017

KRISHAN LAL KOHLI SARASWATI BAL MANDIR & ANR

..... Petitioners

Through:

Mr. Rakesh Mahajan, Advocate.

versus

GOVT. OF NCT OF DELHI & ANR

..... Respondents

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K Dwivedi, Advocates and Mr. Rajiv

Tanwar (LA PSB)

191

+ W.P.(C) 8802/2017

VICTOR PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Rishikesh Kumar, ASC with Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

192

+ W.P.(C) 8899/2017 & CM 43978/2017

SIDDHARTH INTERNATIONAL PUBLIC SCHOOL Petitioner Through: Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

193

+ W.P.(C) 8913/2017 & CM 36466/2017

AMRITA PUBLIC SCHOOL Petitioner

Through: Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

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(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Rishikesh Kumar, ASC with Mr. Sudhir Kumar Shukla and Ms. Sheenu Priya, Advocates.

194

+ W.P.(C) 8950/2017, CM APPL. 36580/2017

SONA MODERN PUBLIC SCHOOL Petitioner

Through: Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF

EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K

Dwivedi, Advocates and Mr. Rajiv

Tanwar (LA PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

195

+ W.P.(C) 8951/2017, CM APPL. 36583/2017

MODERN NEW DELHI PUBLIC SCHOOL Petitioner

Through: Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

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GOVERNMENT OF NCT OF DELHI DIRECTORATE OF **EDUCATION**

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

> (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

196

W.P.(C) 9002/2017 +

> S.D.M MODEL SCHOOL Petitioner

> > Through: Mr. Nimish Chib & Mr.Sanjeev

> > > Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

> Mr. Santosh Kumar Tripathi, SC Through:

> > (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

197

W.P.(C) 9024/2017 +

> ADAERSH BHARTI PUBLIC SCHOOL Petitioner

> > Through: Mr. Nimish Chib & Mr.Sanjeev

> > > Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

> Mr. Santosh Kumar Tripathi, SC Through:

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

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PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

198

+ W.P.(C) 9038/2017

NUTAN VIDYA MANDIR SCHOOL

..... Petitioner

Through:

Mr. R. M. Sinha and Mr. P. M. Sinha,

Advocates.

versus

GOVERNMENT OF NCT OF DELHI, DIRECTORATE OF

EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Ms. Sweety Singh, Adv, DEO,

GNCTD.

199

+ W.P.(C) 9041/2017

HIMALAYA PUBLIC SR. SEC. SCHOOL

..... Petitioner

Through:

Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates. Mr. Ambuj Agarwal, Advocate.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

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+ W.P.(C) 9052/2017

BHAGIRATHI BAL SHIKSHA SADAN Petitioner

Through: Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATDE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

201

+ W.P.(C) 9076/2017

INDER PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTOTRATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

202

+ W.P.(C) 9122/2017

ABHIVAV BHARTI BHAWAN SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr.Ripin Sood, Adv. for GNCTD.

203

W.P.(C) 9136/2017 +

KONARK PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

204

W.P.(C) 9161/2017, CM APPL. 37476/2017 +

MODERN GYAN DEEP PUBLIC SCHOOL

..... Petitioner

Through:

Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

EDUCATION

GOVERNMENT OF NCT OF DELHI, DIRECTORATE OF

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi,

Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.





+ W.P.(C) 9168/2017

SHIV MANDIR SARASWATI BAL VIDYALAY Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

206

+ W.P.(C) 9208/2017, CM APPL. 37655/2017

ABHINAV MODEL SCHOOL

..... Petitioner

Through: Dr. Kedar Nath Tripathy with

Mr. Bhuwan Raj, Advocates.

versus

DIRECTORATE OF EDUCATION GOVT OF NCT OF DELHI

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth K Dwivedi, Advocates and Mr. Rajiv

Tanwar (LA PSB)

207

W.P.(C) 9218/2017, CM APPL. 37669/2017, CM APPL. 40733/2017

AMAR JEEVAN PUBLIC SCHOOL Petitioner

Through: Ms. Aarzoo Aneja & Ms. Vanshita

Gupta, Advocates.

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versus

STATE OF NCT OF DELHI AND ORS Respondents

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

208

+ W.P.(C) 9277/2017

DIAMOND PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

209

+ W.P.(C) 9323/2017

MOUNT CARMEL SCHOOL DWARKA AND ANR Petitioners

Through: Mr. Vedanta Varma, Mr. Vibhor

Kush and Mr. Shubhankar Coudhary,

Advocates

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

210

+ W.P.(C) 9350/2017

SUNHILL PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

211

+ W.P.(C) 9357/2017

ARWACHIN SHIKSHA Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

212

+ W.P.(C) 9363/2017

S.M. PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

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DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB).

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

213

+ W.P.(C) 9366/2017

CHAUDHARY CHHOTURAM MEMORIAL PUBLIC SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

214

+ W.P.(C) 9368/2017

TAGORE PUBLIC SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION, GOVT. OF NCT OF DELHI

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun

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Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB)

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

215

+ W.P.(C) 9369/2017

INDRAPRASTHA CONVENT SR. SEC. SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA PSB).

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

216

+ W.P.(C) 9941/2017, CM APPL. 40513/2017

GYAN DEEP VIDYA MANDIR PUBLIC SCHOOL Petitioner

Through: Mr. R. M. Sinha and Mr. P. M. Sinha,

Ms. Nandini Harsh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI DIRECTORATE OF

EDUCATION.

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD

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with Mr. Sanyam Suri, Ms. Ayushi Bansal, Advocates.

217

+ W.P.(C) 10367/2017

WEST POINT MODEL SCHOOL

..... Petitioner

Through:

Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Vimalraj, Advocate for Ms. Astha Gupta, Advocate for GNCTD

218

+ W.P.(C) 10609/2017

PRAKASH MODEL SCHOOL

..... Petitioner

Through:

Mr. Nimish Chib & Mr.Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through:

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

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+ W.P.(C) 11126/2017

B. V. M. MODEL SR. SECONDARY SCHOOL Petitioner

Through: Mr. Arun Dhiman, Advocate.

versus

GOVT. OF NCT OF DELHI DIRECTORATE OF EDUCATION

..... Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

220

+ W.P.(C) 11239/2017

PT.YAD RAM SEC.PUBLIC SCHOOL Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

221

+ W.P.(C) 11290/2017

BHAGIRATHI BAL SHIKAHA SADAN SEC. SCHOOL

..... Petitioner

Through: Mr. Nimish Chib & Mr. Sanjeev

Kumar Jha, Advocates.

versus

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DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

222

+ W.P.(C) 5899/2016

SPRINGDALES SCHOOL Petitioner

Through: Mr. Pramod Gupta, Ms. Manveen

Sachdeva, Ms. Manisha Goel and Ms. Mahima Sekhawat, Advocates

Ms.Diya Kapur, Advocate.

versus

DIRECTORATE OF EDUCATION Respondent

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

223

+ W.P.(C) 6946/2016

SADHU VASWANI INTERNATIONAL SCHOOL FOR GIRLS

..... Petitioner

Through: Mr. Abhishek Puri & Ms. Surbiti

Gupta, Advocates.

versus

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GOVT. OF NCT DELHI & ANR.

..... Respondents

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

224

+ W.P.(C) 9624/2016

GURU NANAK PUBLIC SCHOOL Petitioner

Through: Mr. Siddharth and Mr. Indra chand

Prajapat, Advocates.

versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

225

+ W.P.(C) 1176/2015 & CM APPL. 44457/2017

THE BANYAN TREE SCHOOL

..... Petitioner

Through: Mr. Vierat K.Anand, Mr. Rishab

Singh, Mr. Harish Nodda, Mr. Vikal Singh, Ms. Avani Malik & Mr. Raunak Gupta, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR. Respondents

Through: Mr. Santosh Kumar Tripathi, SC

(Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

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PSB)

Mr. Anuj Aggarwal, ASC GNCTD with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

226

+ W.P.(C) 3547/2015

KIIT WORLD SCHOOL Petitioner

Through: Mr. B. C. Pandey & Mr. S.P. Kamrah

Advs.

versus

DIRECTOR OF EDUCATION Respondent

Through: Mr.Rishikesh Kumar, ASC, GNCTD

with Ms.Sheenu Priya Advs.

Mr. Santosh Kumar Tripathi, SC (Civil) GNCTD with Mr. Arun Panwar and Mr. Siddharth KDwivedi, Advocates and Mr. Rajiv Tanwar (LA

PSB)

Mr. Satyakam, ASC, GNCTD with

Mr. Alok Raj, Advocate.

240

+ W.P.(C) 11257/2022 & CM APPL. 33053/2022

HANSRAJ SAMARAK SR. SEC. SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

Through: None.

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+ W.P.(C) 11509/2022 & CM APPL. 34042/2022

SHANTI GYAN NIKETAN SR SEC PUB SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: None.

242

+ W.P.(C) 11658/2022 & CM APPL. 34618-19/2022

UNIVERSAL PUBLIC SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

DIRECTORATE OF EDUCATION

..... Respondent

Through: None.

243

+ W.P.(C) 11736/2022 & CM APPL. 34908/2022

SHIKSHA BHARATI GLOBAL SCHOOL

..... Petitioner

Through: Mr. Pramod Gupta with Ms. Poonam,

Meena, Ms. Himanshi & Ms. Utkarsha Srivastava, Advocates.

versus

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DIRECTORATE OF EDUCATION Respondent

> Through: None.

247

W.P.(C) 11226/2018 +

> MANAGEMENT OF JHABBAN LAL D.A.V. SR. SEC. SCHOOL

..... Petitioner

Mr. Anurag Lakhotia & Mr. Udit Through:

Dwiwedi, Advocates.

versus

DIRECTORATE OF EDUCATION Respondent

> Through: Mr. Anuj Aggarwal, ASC GNCTD

> > with Mr. Sanyam Suri, Ms. Ayushi

Bansal, Advocates.

248

%

W.P.(C) 11245/2018 +

> KULACHI HANSRAJ MODEL SCHOOL Petitioner

> > Mr. Anurag Lakhotia & Mr. Udit Through:

> > > Dwiwedi, Advocates.

versus

GOVT. OF NCT OF DELHI AND ANR. Respondent

> Through: None.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 17.08.2022

List the present matters before another Bench on 31st August, 2022

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along with W.P.(C) 5239/2017, subject to orders of Hon'ble the Chief Justice.

The parties are given another opportunity to file their written submissions on or before 25^{th} August, 2022

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

AUGUST 17, 2022/msh